

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**CP 703/2018  
in  
OA 4142/2018**

**This the 8th day of February, 2019**

**Hon'ble Mr. S.N. Terdal, Member (J)  
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Asha Devi (Post Code No- 138/17) TGT Social science, female  
Roll number 120213801200 under OBC category, **(Group-B)**  
D/o Ved Prakash  
w/o Ravinder Kumar  
R/o Bharna Kuan, village-Bamnoli,  
Dulsiras, South West Delhi- 110077

...Petitioner

(By Advocate: Sh. Madhur Bhushan )

**VERSUS**

1. The Chairman, Geetanjali  
Delhi Subordinate Services Selection Board  
Govt. of NCT of Delhi  
FC-18, Institutional Area,  
Karkardooma, Delhi- 110032
2. The Secretary, Sh. Rajesh Chopra  
Delhi Subordinate Services Selection Board  
Govt. of NCT of Delhi  
FC-18, Institutional Area,  
Karkardooma, Delhi- 110032
3. Dy. Secretary (CC-2), Rajesh Bhatia  
Delhi Subordinate Services Selection Board  
Govt. of NCT of Delhi  
FC-18, Institutional Area,  
Karkardooma, Delhi- 110032

...Respondents

(By Advocate: Sh. Anuj Kumar Sharma)

**ORDER (Oral)**

**Hon'ble Mr. S.N. Terdal, Member (J):**

Learned counsel for the respondents has filed Order dated 13.11.2018 passed by Hon'ble High Court staying the operation of the Impugned Order. In view of the same, CP is closed with liberty to the applicant to file afresh, if so advised as per law.

Notices stand discharged.

**(Mohd. Jamshed)**  
**Member (A)**

**(S.N. Terdal)**  
**Member (J)**

/akshaya/